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No. K. 13013/02/2020-US.I  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 31<sup>st</sup> December, 2020.

**NOTIFICATION**

In exercise of the power conferred by clause (1) of Article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Joymalya Bagchi, Judge of the Calcutta High Court, as a Judge of the Andhra Pradesh High Court and to direct him to assume charge of his office in the Andhra Pradesh High Court.

  
31/12/2020  
(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
Minto Road, New Delhi.

No. K. 13013/02/2020-US.I

Dated 31.12.2020

**Copy to:-**

- 1 Shri Justice Joymalya Bagchi, Judge, Calcutta High Court, Kolkata.
- 2 The Secretary to the Governor, West Bengal, Kolkata.
- 3 The Secretary to the Chief Minister, West Bengal, Kolkata.
- 4 The Secretary to the Chief Justice, Calcutta High Court, Kolkata.
- 5 The Chief Secretary, Government of West Bengal, Kolkata.
- 6 The Registrar General, Calcutta High Court, Kolkata.
- 7 The Accountant General, West Bengal, Kolkata.
- 8 The Secretary to the Governor of Andhra Pradesh, Velagapudi (A.P.)
- 9 The Secretary to the Chief Minister of Andhra Pradesh, Velagapudi (A.P.)
- 10 The Secretary to the Chief Justice, Andhra Pradesh High Court, Nelapadu, Guntur (A.P.)
- 11 The Chief Secretary, Government of Andhra Pradesh, Velagapudi (A.P.)
- 12 The Registrar General, Andhra Pradesh High Court, Nelapadu, Guntur (A.P.)
- 13 The Accountant General, Andhra Pradesh, Velagapudi (A.P.)
- 14 President's Secretariat, (CA.II Section), New Delhi.
- 15 PS to Principal Secretary to the Prime Minister, New Delhi.
- 16 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 17 PS to ML&J/ PPS to Secretary (J)/JS(Apptts.)/Director (Apptts.)/SO(Apptts.)
- 18 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

*A.K. Aggarwal*  
31/12/2020.

(Arun Kumar Aggarwal)

Section Officer (Appointments)